

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000036/2019	UNITED INDIA INSURANCE CO. LTD. VS M/S.GANESH SPONGE PVT. LTD.	JAYSANKAR MISHRA VS	// ()
2	BLAPL/0010617/2019	SIMANCHAL BADAJENA@SILU VS STATE OF ODISHA	PULLIN MARTHA VS	JANKIA P.S. /59 /2017 () //
3	BLAPL/0010618/2019	NIRANJAN DEEP VS STATE OF ODISHA	M/S.B.R.TRIPATHY VS	KISINDA /54 /2019 () //
4	BLAPL/0010619/2019	BISWAJIT@KALIA ROUT@ROUL VS STATE OF ODISHA	PRAVASH CH JENA VS	KAMARDA /109 /2019 () //
5	BLAPL/0010620/2019	BULU @ SARUA @ SANTOSH KUMAR GANDABASANTA KUMAR DAS VS STATE OF ODISHA	VS	ODAGAON /203 /2019 () //
6	BLAPL/0010621/2019	MUKESH BISHOYI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /253 /2019 () //
7	BLAPL/0010622/2019	RAJENDRA SAMAREDY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /89 /2018 () //
8	BLAPL/0010623/2019	MANGAL MANI BIDIKA VS STATE OF ODISHA	BASUDEV MISHRA VS	NARAYANPATNA /83 /2016 () //
9	BLAPL/0010624/2019	RAJESH TAYADE VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /30 /2019 () //
10	BLAPL/0010625/2019	SUBASH RAJARAM CHAVHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /30 /2019 () //
11	BLAPL/0010626/2019	PRAKASH DURYADHAN MOHIT @ PRAKASH MANORANJAN PADHY VS STATE OF ODISHA	VS	NANDAPUR /30 /2019 () //

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12	BLAPL/0010627/2019	ANTARYAMI SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH SADAR /114 /2019 () //
13	BLAPL/0010628/2019	AJU@AJAYA SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	GOSANINUAGAM /128 /2018 () //
14	BLAPL/0010629/2019	PRAVAT MOHARANA @ BABU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /514 /2019 () //
15	BLAPL/0010630/2019	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /105 /2017 () //
16	BLAPL/0010631/2019	SUREKHA SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	/ /0 () //
17	BLAPL/0010632/2019	MONU KUMAR RAJAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /653 /2019 () //
18	BLAPL/0010633/2019	SARAJU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /166 /2019 () //
19	BLAPL/0010634/2019	KUSHA BUDULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KATARBAGA /387 /2018 () //
20	BLAPL/0010635/2019	MEGHA DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ASKA /369 /2019 () //
21	BLAPL/0010636/2019	SRIKANT RAY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /341 /2019 () //
22	BLAPL/0010637/2019	DEBENDRA KUMAR DASH @ DEBENDRA DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	BINIKA /71 /2018 () //
23	BLAPL/0010638/2019	AKSHAYA KUMAR PRADHAN	B.S.DASPARIDA	KHANDAGIRI P.S. /48 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010639/2019	ANIL@BISWAJIT DALASINGHRAY	B.S.DASPARIDA	TIRTOL /79 /2009
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010640/2019	SAROJ DAS	JUGALA KISHORE PANDA	BERHAMPUR SADAR /137 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010641/2019	SANTOSH KUMAR SAHU	B.B.ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010642/2019	SURYAKANTA DEHURY	B.B.ROUTRAY	COLLIERY /400 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010643/2019	GOVINDA GURME	J.N.PANDA	JAIPATNA /170 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010644/2019	RUCHI NAIK	J.N.PANDA	JAIPATNA /87 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010645/2019	ABHIRAM DASH	J.N.PANDA	TOMANDO /105 /2017
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010646/2019	BIBHUTI BHUSAN PARIDA @ BUTU	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010647/2019	SESHA PADHAN	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /221 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010648/2019	NARENDRA DAS BABU	AMULYA RATNA PANDA	NILGIRI /268 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010649/2019	RAJ KUMAR	V. NARASINGH	/ /0
		VS	VS	()

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35	BLAPL/0010650/2019	STATE OF ODISHA KANDHEI @ SRIMANTA KUMAR PRADHAN VS	NITYANANDA MOHAPATRA VS	// KHAIRA /224 /2019 ()
36	BLAPL/0010651/2019	STATE OF ODISHA KALIA@RANKANIDHI PALEI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /43 /2019 ()
37	BLAPL/0010652/2019	STATE OF ODISHA ABHAY NATH VS	NITYANANDA MOHAPATRA VS	// KHAIRA /224 /2019 ()
38	BLAPL/0010653/2019	STATE OF ODISHA TIKI MIYAN@SAYEMAT KHAN VS	TARA PRASAD MOHAPATRA VS	// TALABANIA /63 /2019 ()
39	BLAPL/0010654/2019	STATE OF ODISHA AJAY KUMAR MOHANTY VS	ASHOK KUMAR MOHAPATRA VS	// BRAHMAGIRI /47 /2019 ()
40	BLAPL/0010655/2019	STATE OF ODISHA MUKTI PRASAD DAS VS	SAMVIT MOHANTY VS	// ERASAMA /143 /2019 ()
41	BLAPL/0010656/2019	STATE OF ODISHA KALIA @ KALANDI NAYAK VS	SAMARENDRA BAHADUR VS	// BANSADA /121 /2019 ()
42	BLAPL/0010657/2019	STATE OF ODISHA GAJINDRA SAHU @ SANJIB VS	SUSANTA KUMAR TRIPATHY VS	// BHAWANIPATNA SADAR /343 /2019 ()
43	BLAPL/0010658/2019	STATE OF ODISHA BISWAJIT MALLIK @ MUNNA VS	PRAMODA KUMAR MISHRA VS	// RAGHUNATHPALI /349 /2017 ()
44	BLAPL/0010659/2019	STATE OF ODISHA RAKESH BARIK VS	AMULYA RATNA PANDA VS	// / /0 ()
45	BLAPL/0010660/2019	STATE OF ODISHA PRAFULLA KUMAR KHUNTIA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	// SEMILLIGUDA /100 /2019 () //

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46	BLAPL/0010661/2019	ROHITESWAR MEHER VS STATE OF ODISHA	BASUDEV MISHRA VS	JEYPORE SADAR /119 /2019 () //
47	BLAPL/0010662/2019	KANHU@KANU SATHIA@KRUSHNA SATHIA VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /186 /2019 () //
48	BLAPL/0010663/2019	RABINDRA KHUNTIA VS STATE OF ODISHA	N.SAHANI VS	RAIKIA /75 /2019 () //
49	BLAPL/0010664/2019	SMRUTI RANJAN BALIARSINGH VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	NIMAPADA /171 /2019 () //
50	BLAPL/0010665/2019	PURNA CHANDRA DALAI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	KHALLIKOTE /279 /2019 () //
51	BLAPL/0010666/2019	DILLIP KUMAR DASH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAUNISUNI /145 /2019 () //
52	BLAPL/0010667/2019	GUPTI @ GUPTESWAR NAG VS STATE OF ODISHA	MANAS CHAND VS	KHARIAR /274 /2018 () //
53	BLAPL/0010668/2019	PUSPA SETHI VS STATE OF ODISHA	J.K.PANDA VS	POLASARA PS /115 /2016 () //
54	BLAPL/0010669/2019	NITIN KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	GONDIA /147 /2019 () //
55	BLAPL/0010670/2019	MARIANUS LAKRA VS STATE OF ODISHA	DEVASHIS PANDA VS	EOW,BHUBANESWAR /19 /2019 () //
56	BLAPL/0010671/2019	BIKASH GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /345 /2019 () //
57	BLAPL/0010672/2019	MD.NURUL HUSSAIN	SRIKANT PANDA	KHANDAGIRI P.S. /320 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010673/2019	PRADEEP BEHERA	DEBASIS MISHRA	KANJIPANI /52 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010674/2019	DHARANIDHAR BESAN	P.K.SAMANTARAY	JUJUMURA /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010675/2019	DURYODHANA THATI @ DIRJU	BIBHUTI RANJAN MOHANTY	BOUDH /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010676/2019	RAJ KUMAR SINGH	M/S.JUGAL KISHOR PANDA	/ /0
		VS	VS	()
		UNION OF INDIA		//
62	BLAPL/0010677/2019	GOURANGA NAIK	DEBASIS MISHRA	LAHUNIPADA /23 /2017
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000831/2019	CHAWANLAL HARIJAN	ADV.	//
		VS	VS	()
		YASODA GANDA		//
64	CMAPL/0000832/2019	SARBESWAR GOCHHAYAT	ADV.	//
		VS	VS	()
		DEPUTY COMMISSIONER OF POLICE, KHURDA		//
65	CMAPL/0000833/2019	SUSHIL KUMAR BEHERA	ADV.	//
		VS	VS	()
		ANUPAMA BEHERA		//
66	CMAPL/0000834/2019	D.G.,C.I.S.F.,NEW DELHI	ADV.	//
		VS	VS	()
		SANJU BEHERA		//
67	CMAPL/0000835/2019	BIPIN NAIK @BIPIN BIHARI NAIK	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000836/2019	PRASANT KUMAR KHATUA	ADV.	//
		VS	VS	()

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69	CMAPL/0000837/2019	STATE OF ODISHA PRAMODINI KHATUA VS	adv. VS	// // ()
70	CMAPL/0000838/2019	STATE OF ODISHA SMITA JENA VS	ADV. VS	// // ()
71	CMAPL/0000839/2019	STATE OF ODISHA AJAYA KUMAR DASH VS	BISWAJIT MOHAPATRA VS	// // ()
72	CMP/0001390/2019	UNION OF INIDA. P.AMARENDRA SENAPATI VS	SANGRAM SENAPATI VS	// // CIVIL JUDGE (SD),CHATRAPUR(Ganjam)
73	CMP/0001391/2019	P.SABITRI SENAPATI BAIKUNTHA NATH BEHERA VS	A.K.SARANGI VS	// // ()
74	CMP/0001392/2019	DRAUPADI BEHERA BABAJI SAHOO VS	JAGABANDHU SAHU VS	// // ()
75	CMP/0001393/2019	GENERAL ADMINISTRATION DEPT KIRANBALA DAS @ MOHAPATRA VS	MD.G.MADANI VS	// // ()
76	CMP/0001394/2019	DINABANDHU MOHAPATRA BIKALA BEHERA VS	L.MISHRA VS	// // ()
77	CONTC/0002437/2019	PAGAL BARIK BIBHUTI BHUSHAN RATH VS	MANAS PATI VS	// // ()
78	CONTC/0002438/2019	SURENDRA KUMAR JHILLYRANI ROUT VS	ADV VS	// // ()
79	CONTC/0002439/2019	BIBHU SARANGI DR.SATYA PRAKASH DASH VS	ADV. VS	// // ()
		SASWAT MISHRA		//

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80	CONTC/0002440/2019	SANTANU KUMAR PANDA VS AUTHORISED OFFICER ARCIL ARMS OFFICE, BHUBANESWAR	KAJAL SAHOO VS	// 0 //
81	CONTC/0002441/2019	SARASWATI LENKA VS RANJAN KUMAR DAS	adv VS	// 0 //
82	CONTC/0002442/2019	RAMESH CH.NAYAK VS SURENDRANATH SEAL	ADV VS	// 0 //
83	CONTC/0002443/2019	SURENDRA NAG VS BIBHUTI BHUSAN PATTANAIK	ADV VS	// 0 //
84	CONTC/0002444/2019	M/S PLR PROJECTS PVT.LTD. VS BHOLA NATH SHUKLA	adv VS	// 0 //
85	CONTC/0002445/2019	RASMITA NAIK VS RAJENDRA KUMAR MINZ	M/S.K.K.SWAIN VS	// 0 //
86	CONTC/0002446/2019	M/S.BANSAL INFRA PROJECTS PVT. LTD. VS ER.SRI ADITYA RAY	ADV VS	// 0 //
87	CONTC/0002447/2019	SARBAJAYA PATI VS JUGAL KISHORE KUMAR BANOTH	PRAVAT KUMAR DASH VS	// 0 //
88	CONTC/0002448/2019	RASMIBALA SWAIN VS THE COLLECTOR, MALKANGIRI	SATYA NARAYAN MISHRA-4 VS	// 0 //
89	CONTC/0002449/2019	KAMAL LOCHAN NAYAK VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
90	CONTC/0002450/2019	SUSHANTA KUMAR BEHERA VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
91	CONTC/0002451/2019	KISHOR CH. DASH	SOUMENDRA PATTANAIK	//



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		VS	VS	()
		JOGESWAR BHOI		//
92	CONTR/000013/2019	BANKANIDHI PRADHAN		/ /0
		VS	VS	()
		K.SIVA SUBRAMANI, S.P, ROURKELA		//
93	CRLA/0000916/2019	K.BADRINARAYAN PATRA	M/S.LAXMAN PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
94	CRLA/0000917/2019	SUBAS CHANDRA SAMANTRAY @ SUBASH CHANDRA SAMANTRAY	CHANDRA SAMANTRAY	BANKI /144 /2004
		VS	VS	()
		STATE OF ODISHA		//
95	CRLA/0000918/2019	RINKU@SASWAT KUMAR MOHANTY	PRAFULLA KU.RATH	PURI TOWN /184 /2016
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMA/0000414/2019	ADIKANDA PRADHAN	BIVUDATTA CHALAN	/ /0
		VS	VS	()
		AKULA PRADHAN		//
97	CRLMA/0000415/2019	DURGA PRASANNA MISHRA		/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003380/2019	SIBU@SIBURAM ROUT	M/S.P.R.SINGH	DHENKANAL SADAR /130 /2017
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0003381/2019	PRASANTA BARIK@PRASHANTA BARIK	DURGA PRASAD PATTNAIK	/ /0
		VS	VS	()
		ABHAYA KUMAR MAHALIK		//
100	CRLMC/0003382/2019	DR.KUMUDA CHANDRA PANDA	BIDYADHAR MANASINGH	KHANDAGIRI P.S. /289 /2017
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0003383/2019	SAMBUNATH BARIK@PAPU	SAROJ KUMAR DASH	KHANDAGIRI P.S. /393 /2019
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0003384/2019	PANCHU@PANCHANAN BARIK	RANJAN KU.PRADHAN(A)	/ /0
		VS	VS	()

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103	CRLMC/0003385/2019	STATE OF ORISSA BIMAL KUMAR AGARWAL VS	DAYANANDA MOHAPATRA VS	// / /0 ()
104	CRLMC/0003386/2019	STATE OF ODISHA PRAKASH BEHERA@BAIKUNTHA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /14 /2014 ()
105	CRLMC/0003387/2019	STATE OF ODISHA UTTAM PRADHAN@UTAMI VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /30 /2010 ()
106	CRLMC/0003388/2019	STATE OF ODISHA CHARAN@PADMA CHARAN PAIKARAY@PADMA CHARAN PAIKARAY VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /187 /2012 ()
107	CRLMC/0003389/2019	STATE OF ODISHA RIZWANA PERWEEN@REJUANA BIBI VS	AMULYA RATNA PANDA VS	// DHARMASALA /184 /2018 ()
108	CRLMC/0003390/2019	STATE OF ODISHA KUMARI BENIA VS	SATYA NARAYAN MISHRA-4 VS	// / /0 ()
109	CRLMC/0003391/2019	STATE OF ODISHA SAROJ KUMAR MISHRA VS	DIPT REKHA NANDA VS	// /80 /2019 ()
110	CRLMC/0003392/2019	STATE OF ODISHA ALAMGIR MANJU MALDER VS	SUBRAT KUMAR NAYAK - 3 VS	// JALESWAR /65 /2018 ()
111	CRLMC/0003393/2019	STATE OF ODISHA SANTOSH NAIK VS	DEBASIS MISHRA VS	// KEONJHAR SADAR /284 /2015 ()
112	CRLMC/0003394/2019	STATE OF ODISHA RAMAMANI MOHAPATRA VS	H.N.MOHAPATRA VS	// / /0 ()
113	CRLMP/0001720/2019	STATE OF ODISHA PADMABATI OJHA VS STATE OF ORISSA	MANASI MOHAPATRA VS	// / /0 () //

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114	CRLMP/0001721/2019	DR.KUMUDA CHANDRA PANDA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	/ /0 0 //
115	CRLMP/0001722/2019	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	S.C.CHOUDHURY VS	/ /0 0 //
116	CRLMP/0001723/2019	GOUTAM CHANDRA DAS VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
117	CRLMP/0001724/2019	LAXMIDHAR SAHOO VS STATE OF ORISSA	AMLAN SHAKTI PAUL VS	/ /0 0 //
118	CRLMP/0001725/2019	RABINDRA KUMAR SWAIN VS STATE OF ORISSA	NIRANJAN PANDA VS	/ /0 0 //
119	CRLMP/0001726/2019	BINOD KUMAR PATEL VS STATE OF ORISSA	AMIT PRASAD BOSE VS	/ /0 0 //
120	CRLMP/0001727/2019	CHITTA RANJAN RAY VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
121	CRLMP/0001728/2019	SK.ABDUL RAHEMAN VS STATE OF ODISHA	SEETARAM JENA VS	/ /0 0 //
122	CRLMP/0001729/2019	PADMNA MALIK VS S.P, BOUDH	SACHIDANANDA NAYAK VS	/ /0 0 //
123	CRLMP/0001730/2019	KALPANA ROUT VS STATE OF ORISSA	SATYABRATA DAS VS	/ /0 0 //
124	CRLMP/0001731/2019	SAYANDRI PANIGRAHY VS STATE OF ORISSA	MANAS CHAND VS	/ /0 0 //
125	CRLREV/0000826/2019	RAJESH NAIK@KUANR	A.K.RAY	KOIDA /30 /2018

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		VS	VS	0
		STATE OF ODISHA		//
126	CRLREV/0000827/2019	BISHIKESHAN SUNA	J.N.PANDA	//0
		VS	VS	0
		STATE OF ODISHA		//
127	CRLREV/0000828/2019	GANAPATI SUNANI	J.N.PANDA	//0
		VS	VS	0
		JAYANTA KUMAR BISWAL		//
128	CRLREV/0000829/2019	DR.BIRANCHI NARAYAN DASH	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /71 /2018
		VS	VS	0
		STATE OF ODISHA(VIG.)		//
129	FAO/0000963/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.	RAMCHANDRAN D.GHOSE	//
		VS	VS	0
		HIMANSHU SEKHAR PANIGRAHI		//
130	FAO/0000964/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.		//
		VS	VS	0
		ABALA JENA		//
131	FAO/0000965/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.		//
		VS	VS	0
		KAPURCHAN CHHATRIA		//
132	FAO/0000966/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.		//
		VS	VS	0
		JASODA BEHERA		//
133	FAO/0000967/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.		//
		VS	VS	0
		PRAFULLA DAS		//
134	FAO/0000968/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.		//
		VS	VS	0
		SAMBUNATH SAHOO		//
135	FAO/0000969/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.		//
		VS	VS	0
		BISWANATH SWAIN		//
136	FAO/0000970/2019	UPENDRA KU.SAHOO	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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137	GUAP/0000003/2019	STATE OF ODISHA DILLIP KU.AGARWAL@AGARWALLA VS	M/S.D.K.MISHRA VS	// // 0
138	LAA/0000107/2019	ABHINASH KHEMKA SURENDRA BEHERA VS	SUDHIR CHARAN MOHANTY VS	// // 0
139	LAA/0000108/2019	STATE OF ODISHA SURENDRA BEHERA VS	SUDHIR CHARAN MOHANTY VS	// // 0
140	LAA/0000109/2019	STATE OF ODISHA UNION OF INDIA VS	PIYUSH KUMAR MISHRA VS	// // 0
141	MACA/0000913/2019	KUMUDINI DAS PRITICHHANDA MALLIK VS	PULAKESH MOHANTY VS	// // 0
142	MACA/0000914/2019	DEBENDRA KU.BARIK SARASWATI SAHOO VS	ANANGA KUMAR OTTA VS	// // 0
143	MACA/0000915/2019	KHIROD CH.DALEI SUKANTI PATRA VS	KAPILA CHARAN NAYAK VS	// // 0
144	MACA/0000916/2019	PRANABA KU.SWAIN M/S. IFFCO TOKIO G.I.CO. LTD. VS	ANUPAM DASH VS	// // 0
145	MATA/0000164/2019	BIPINI SETHI SAROJ ROUT@SAROJKANTA ROUT VS	BRUNDABAN ROUT VS	// // 0
146	MATA/0000165/2019	SAPNARANI ROUT KARUNAKAR BEHERA VS	M/S.B.K.ROUTRAY VS	// // 0
147	MATA/0000166/2019	JITANJALI DAS@BEHERA SMRUTIMALA DASH VS	M/S.D.MOHANTY VS	// // 0
		CHINMAYA PANDA		//

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148	MATA/0000167/2019	MANORANJAN DALEI VS BHAGIRATHI MALLICK	PRATAP CHANDRA ROUT VS	// 0 //
149	RPFAM/0000301/2019	DEBAJANI PARIDA VS OM RAKESH PARIDA	PURNA CHANDRA DAS VS	// 0 //
150	RPFAM/0000302/2019	SANGRAM KESHARI PATTNAIK VS SANTILATA PATTNAIK	RANJAN KUMAR NAYAK VS	// 0 //
151	RPFAM/0000303/2019	IPSITA PADHI VS RAJAZT KU.PANDA	M/S.U.C.MISHRA VS	// 0 //
152	TRP(C)/0000417/2019	KANAKA MANJARI MOHAKUD VS JASMIT SINGH	PABITRA KUMAR NAYAK VS	// 0 //
153	TRP(C)/0000418/2019	NAMITA DAS VS AVINASH DAS	SMRUTI RANJAN MOHAPATRA VS	// 0 //
154	TRP(C)/0000419/2019	SANDHYALAYA SWAIN VS NIRMAL CH.SWAIN	NIRANJAN PRASAD PATRA VS	// 0 //
155	TRPCRL/0000119/2019	MD.IFTEKHAR BAIG VS STATE OF ODISHA	M/S.PRAVASH CH.JENA VS	SIMULIA /189 /2019 0 //
156	WA/0000633/2019	MANOJ KU.MAHANTY VS O.S.H.B.	BIKRAM PRATAP DAS VS	// 0 //
157	WA/0000634/2019	STATE OF ODISHA VS DR.AKASH SAHU	A.G.A. VS	// 0 //
158	WA/0000635/2019	AHALYA KUMARI SAHU VS COMMNR.,L.R.S.	SUBHASHREE MOHANTY VS	// 0 //
159	WA/0000636/2019	DR.NABEEN KU.RATH	S.S.RAO	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0025095/2019	SUDHANSU RANJAN SAHOO	M/S.RAJIV KU.MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0025096/2019	SUREKHA BEHERA	M/S.MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025097/2019	RITANJALI PAUL	M/S.SAMARANDRA PATTNAIK	//
		VS	VS	0
		THE COLLECTOR,ANGUL		//
163	WP(C)/0025098/2019	GAUTAM BUDHA SINGH SAMANT	M/S.RABINDRA KU. SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//
164	WP(C)/0025099/2019	BIJAY KUMAR SARANGI	M/S.PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0025100/2019	SUKANTA MAJHI	M/S.DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER CONSOLIDATION AND SETTLEMENT		//
166	WP(C)/0025101/2019	DEBASIS PRADHAN	M/S.SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0025102/2019	HEMANTA KUMAR SAHU	M/S.PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025103/2019	BIPRABAR BASANTARA	M/S.BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0025104/2019	CHIEF EXECUTIVE OFFICER, THE URBAN CO-OPERATIVE BANKING CO.		//
		VS	VS	0
		CONTROLLING AUTHORITY		//
170	WP(C)/0025105/2019	M/S.ROYAL INFRACONSTRU.LTD.	M/S.KANANBALA ROY CHOUDHURY	//
		VS	VS	0

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171	WP(C)/0025106/2019	THE EXECUTIVE ENGINEER M/S.ROYAL INFRACONSTRU.LTD VS	KANANBALA ROY CHOUDHURY VS	// // 0
172	WP(C)/0025107/2019	THE EXECUTIVE ENGINEER CHIEF EXECUTIVE OFFICER, THE URBAN CO-OPERATIVE BANK LTD.	VS	// // 0
173	WP(C)/0025108/2019	CONTROLLING AUTHORITY M/S.ROYAL INFRACONSTRU.LTD VS	KANANBALA ROY CHOUDHURY VS	// // 0
174	WP(C)/0025109/2019	THE EXECUTIVE ENGINEER KAMALAKANTA JAL VS	M/S.SUSNATA KUMAR PRADHAN VS	// // 0
175	WP(C)/0025110/2019	STATE OF ORISSA M/S.ROYAL INFRACONSTRU.LTD VS	KANANBALA ROY CHOUDHURY VS	// // 0
176	WP(C)/0025111/2019	THE EXECUTIVE ENGINEER PRATAP CHANDRA DEBATA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
177	WP(C)/0025112/2019	STATE OF ODISHA RANJIT KUMAR GAHAN VS	M/S.SACHIDANANDA NAYAK VS	// // 0
178	WP(C)/0025113/2019	STATE OF ODISHA DHUNJEE MOOLJEE DHARMASALA VS	M/S.JAMINIKANTA DAS VS	// // 0
179	WP(C)/0025114/2019	HEMANTA KAPADIA GHANASHYAM PATEL VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
180	WP(C)/0025115/2019	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	M/S.JAJATI KISHORE MOHANTY VS	// // 0
181	WP(C)/0025116/2019	STATE OF ODISHA M/S. INDIAN FARMERS FERTILIZER CO.OP.LTD VS UNION OF INDIA	M/S.PAMI RATH VS	// // 0 //



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182	WP(C)/0025117/2019	URMILLA NAYAK VS CHOLA MANDALAM,M.S. GENERAL INSURANCE LTD	M/S, S.K.NAYAK-2 VS	// 0 //
183	WP(C)/0025118/2019	SUBRAT PRASAD BEHERA VS STATE OF ORISSA	M/S.ASHOK KU.BEHERA VS	// 0 //
184	WP(C)/0025119/2019	PITABASH PATHI VS STATE OF ODISHA	M/S.SUSANTA SEKHAR MOHAPATRA VS	// 0 //
185	WP(C)/0025120/2019	ITISRI SATAPTHY VS STATE OF ODISHA	MR.P.K.BEHERA VS	// 0 //
186	WP(C)/0025121/2019	NIHARIKA DORA VS STATE OF ODISHA	MR.P.K.BEHERA VS	// 0 //
187	WP(C)/0025122/2019	SUSHIL KUMAR BEHERA VS STATE OF ODISHA	M/S. R.C.SWAIN VS	// 0 //
188	WP(C)/0025123/2019	REENA MOHARANA VS STATE OF ODISHA	M/S.P.K.BEHERA VS	// 0 //
189	WP(C)/0025124/2019	CHITTARANJAN MOHANTY VS STATE OF ODISHA	M/S. SAPAN KUMAR PAL VS	// 0 //
190	WP(C)/0025125/2019	RABINDRA KUMAR ROUSTRAY VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
191	WP(C)/0025126/2019	SUNIL CHANDRA DAS VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
192	WP(C)/0025127/2019	SATYAJIT MISHRA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
193	WP(C)/0025128/2019	SANTOSH KUMAR PANDA	B.S.TRIPATHY (1)	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0025129/2019	KARTIK CHANDRA JENA	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0025130/2019	BHIKARI CHARAN MOHANTY	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0025131/2019	ANANDA NAIK	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0025132/2019	BASUDEV SAHU	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
198	WP(C)/0025133/2019	RAMA CHANDRA SATPATHY	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0025134/2019	DR.NARAYAN TIADI	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0025135/2019	NARENDRA PRASAD RAUL	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0025136/2019	S.K.YUSUF ALI	M/S.SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0025137/2019	MINAKSHI BEHERA	M/S.TAPAS RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0025138/2019	SOUDAMINI DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0025139/2019	ASHIS KUMAR PADHY	A.PATNAIK	//
		VS	VS	0

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205	WP(C)/0025140/2019	STATE OF ORISSA ASHIS KU.PADHY VS	A.PATTNAIK VS	// // 0
206	WP(C)/0025141/2019	STATE OF ORISSA SIBA PRASAD GOUDA VS	RAMAKANTA SAHOO VS	// // 0
207	WP(C)/0025142/2019	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR DILLIP KUMAR SATAPATHY VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
208	WP(C)/0025143/2019	STATE OF ODISHA ASHIS KUMAR PADHY VS	A.PATTNAIK VS	// // 0
209	WP(C)/0025144/2019	STATE OF ORISSA MANGAL SINGH VS	ASHOK PATTANAIAK VS	// // 0
210	WP(C)/0025145/2019	THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA KALI PRASAD PADHY VS	RAMAKANTA SAHOO VS	// // 0
211	WP(C)/0025146/2019	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR SRIPADA BEHERA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
212	WP(C)/0025147/2019	STATE OF ODISHA NEELAMADHABA SWAIN VS	RAMAKANTA SAHOO VS	// // 0
213	WP(C)/0025148/2019	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR PRAMILA NAIK VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
214	WP(C)/0025149/2019	STATE OF ODISHA ABINASH PRADHAN VS	RAMAKANTA SAHOO VS	// // 0
215	WP(C)/0025150/2019	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR ROHIT KUMAR SETHI VS	RAMAKANTA SAHOO VS	// // 0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//

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216	WP(C)/0025151/2019	DAMBARU DHARA DAS VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
217	WP(C)/0025152/2019	VIVEKANANDA PANDA VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	RAMAKANTA SAHOO VS	// 0 //
218	WP(C)/0025153/2019	SANJAYA KU.MISHRA VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
219	WP(C)/0025154/2019	JADUNATH MALLICK VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
220	WP(C)/0025155/2019	RAJAKISHOR DASH VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	RAMAKANTA SAHOO VS	// 0 //
221	WP(C)/0025156/2019	ASHIS KUMAR PADHY VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
222	WP(C)/0025157/2019	SUBRATA RANJAN SATAPATHY VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	RAMAKANTA SAHOO VS	// 0 //
223	WP(C)/0025158/2019	SANTOSH KUMAR PATI VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
224	WP(C)/0025159/2019	RAJESH KUMAR PADHY VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	RAMAKANTA SAHOO VS	// 0 //
225	WP(C)/0025160/2019	ASHIS KUMAR PADHY VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
226	WP(C)/0025161/2019	KUNJA BIHARI NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
227	WP(C)/0025162/2019	ASHIS KUMAR PADHY	A.PATTNAIK	//

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		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0025163/2019	MANABENDRA MISRA	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025164/2019	ASHIS KUMAR PADHY	A.PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0025165/2019	SUJAN SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0025166/2019	BHASKAR CHANDRA PRADHAN	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0025167/2019	SANJAYA KU.MISHRA	A.PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
233	WP(C)/0025168/2019	VISHNU PRIYA MISHRA	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0025169/2019	ASHIS KUMAR PADHY	A.PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0025170/2019	BABULI SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025171/2019	BHUBAN ROUT	M/S.SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0025172/2019	SAHADEB SAHU	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025173/2019	RADHARANI SETHI	M/S.SANJIB KUMAR RATH	//
		VS	VS	0

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239	WP(C)/0025174/2019	STATE OF ORISSA MAMITA PANI VS	M/S.SANJIB KUMAR RATH VS	// // 0
240	WP(C)/0025175/2019	STATE OF ORISSA DEBENDRA KUMAR MISHRA VS	M/S.PITAMBAR JENA VS	// // 0
241	WP(C)/0025176/2019	STATE BANK OF INDIA KADAMBINI PRADHAN VS	M/S.SANJIB KUMAR RATH VS	// // 0
242	WP(C)/0025177/2019	STATE OF ORISSA SHAHNAZ SALIM VS	MR.JAGJIT PANDA VS	// // 0
243	WP(C)/0025178/2019	THE REGIONAL PROVIDENT FUND COMMISSIONER PURUSOTTAM SAHU VS	GYANENDRA CHANDRA SWAIN VS	// // 0
244	WP(C)/0025179/2019	RANJANA CHOPRA GIRIJA NANDINI DALABEHERA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
245	WP(C)/0025180/2019	RANJANA CHOPRA BASANTILATA MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
246	WP(C)/0025181/2019	RANJANA CHOPRA SARAT CHANDRA MOHAPATRA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
247	WP(C)/0025182/2019	RANJANA CHOPRA KAILASH CHANDRA BEHERA @ KAILASH BENERJAN SAHANI VS	VS VS	// // 0
248	WP(C)/0025183/2019	STATE OF ORISSA UNITED RESOURCES INCORPORATION VS	M/S.ASHOK KUMAR DAS VS	// // 0
249	WP(C)/0025184/2019	REGIONAL TRANSPORT OFFICER, ANGUL UNITED RESOURCES INCORPORATION VS	M/S.ASHOK KUMAR DAS VS	// // 0
		REGIONAL TRANSPORT OFFICER, ANGUL		//

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250	WP(C)/0025185/2019	BIMALA PRASANNA ACHARYA VS STATE OF ODISHA	M/S. BIRAJA PRASANNA SATAPATHY VS	// 0 //
251	WP(C)/0025186/2019	UNITED RESOURCES INCORPORATION VS REGIONAL TRANSPORT OFFICER, ANGUL	M/S.ASHOK KUMAR DAS VS	// 0 //
252	WP(C)/0025187/2019	UNITED RESOURCES INCORPORATION VS REGIONAL TRANSPORT OFFICER, ANGUL	M/S.ASHOK KUMAR DAS VS	// 0 //
253	WP(C)/0025188/2019	SUJIT KUMAR SAHOO VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	RAJJEET ROY VS	// 0 //
254	WP(C)/0025189/2019	NARAYAN BAG VS STATE OF ORISSA	MANAS PATI VS	// 0 //
255	WP(C)/0025190/2019	ANIRUDHA DASH VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	RAJJEET ROY VS	// 0 //
256	WP(C)/0025191/2019	BHAJAMANA PRADHAN VS STATE OF ODISHA	M/S.ANUGRAHA NARAYAN SAMANTARY VS	// 0 //
257	WP(C)/0025192/2019	BIPIN BIHARI PARIDA VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	RAJJEET ROY VS	// 0 //
258	WP(C)/0025193/2019	BIJAYA KUMAR MALLICK VS BHUBANESWAR DEVELOPMENT AUTHORITY	ALOK KU MOHAPATRA VS	// 0 //
259	WP(C)/0025194/2019	GANESH CHANDRA PRADHAN VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
260	WP(C)/0025195/2019	PURNA CHANDRA MAHARANA VS ODISHA ADMINISTRATIVE TRIBUNAL,CUTTACK	RAJJEET ROY VS	// 0 //
261	WP(C)/0025196/2019	SUNDARAM HOME FINANCE LTD.	M/S.NALINI KANTA DASH	//

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		VS	VS	0
		DISTRICT MAGISTRATE CUM COLLECTOR,		//
262	WP(C)/0025197/2019	RATNAKAR SWAIN	M/S. PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025198/2019	SUNDARAM HOME FINANCE LTD.	M/S.NALINI KANTA DASH	//
		VS	VS	0
		TAHASILDAR,BBSR		//
264	WP(C)/0025199/2019	BASANTI MAJHI	M/S.BIDYADHAR MANSINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
265	WP(C)/0025200/2019	SUNDARAM HOME FINANCE LTD.	M/S.NALINI KANTA DASH	//
		VS	VS	0
		TAHASILDAR, BBSR		//
266	WP(C)/0025201/2019	SADANANDA PATI	M/S.SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025202/2019	SUNDARAM HOME FINANCE LTD.	M/S.NALINI KANTA DASH	//
		VS	VS	0
		TAHASILDAR, BBSR		//
268	WP(C)/0025203/2019	KAILASH CHANDRA ROU TRAY	M/S.OMKAR DEV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025204/2019	GAGAN BIHARI SAMANTARAY	M/S.OMKAR DEV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025205/2019	RANGADHAR BHUYAN	M/S. GOURI KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025206/2019	BAILOCHAN ROUT	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025207/2019	SWETA KU.SETH	M/S.G.N.SAHU	//
		VS	VS	0



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		COLLECTOR CUM CHAIRMAN,SSA BARGARH		//
273	WP(C)/0025208/2019	RAMAKANTA JENA	M/S.GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
274	WP(C)/0025209/2019	HIMANSU BHUSAN SAMANTARAY	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
275	WP(C)/0025210/2019	SUSANTA KUMAR SATAPATHY	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
276	WP(C)/0025211/2019	DOLAGOBINDA PRADHAN	M/S.CHITTA RANJAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
277	WP(C)/0025212/2019	CHANDRAMANI PRADHAN	M/S. CHITTA RANJAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
278	WP(C)/0025213/2019	B.ANAND RAO	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
279	WP(C)/0025214/2019	BASANTI BARIK	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
280	WP(C)/0025215/2019	CHHABILA PRADHAN	M/S, S.C.MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
281	WP(C)/0025216/2019	GITANJALI PARIDA	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
282	WP(C)/0025217/2019	GUPTESWAR PATTNAİK	M/S.RANJAN KU.ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
283	WP(C)/0025218/2019	UMESH CHANDRA SWAIN	M/S.PRANAYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

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284	WP(C)/0025219/2019	BISWANATH SENAPATI VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
285	WP(C)/0025220/2019	BIJAY BARIK VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
286	WP(C)/0025221/2019	DHARANI DHAR MEHER VS STATE OF ODISHA	M/S.RANJAN KU. NAYAK VS	// 0 //
287	WP(C)/0025222/2019	PRASANNA KUMAR PATTANAYAK VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
288	WP(C)/0025223/2019	LILI BASTIA VS STATE OF ODISHA	M/S.NIRANJAN HOTA VS	// 0 //
289	WP(C)/0025224/2019	SANKAR SAHU VS STATE OF ODISHA	M/S.B.B.SWAIN VS	// 0 //
290	WP(C)/0025225/2019	KANHU CHARAN OJHA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
291	WP(C)/0025226/2019	DIBYA RANJAN DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
292	WP(C)/0025227/2019	SUKANTA CHANDRA PRUSTY VS STATE OF ODISHA	M/S.SAMIR KU.MISHRA VS	// 0 //
293	WP(C)/0025228/2019	NARESH RANJAN BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
294	WP(C)/0025229/2019	NIRANJAN PATRI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
295	WP(C)/0025230/2019	MINAKSHI SINGH	SIDHESWAR MALLIK	//

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		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0025231/2019	KAMALAKANTA PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0025232/2019	MANZOOR ALLI	M/S. T.K.J. SAMANTA	//
		VS	VS	0
		CHIEF MANAGER,HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		//
298	WP(C)/0025233/2019	SATYANANDA DASH	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0025234/2019	MANZOOR ALLI	M/S. T.K.J. SAMANTA	//
		VS	VS	0
		CHIEF MANAGER, HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		//
300	WP(C)/0025235/2019	PRAMODA @ PRAMOD MOHAPATRA	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0025236/2019	SURESH CHANDRA @ SURENDRANATH SAHOO	M/S.P.C.AHCARYA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025237/2019	PRAMOD KUMAR NANDA	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025238/2019	ASHRITA KUMAR DAS	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025239/2019	B.SUBHALAXMI	M/S.GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025240/2019	DHRUBA CHARAN DAS	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0025241/2019	LADU KISHORE PATRO	M/S.GOURI MOHAN RATH	//
		VS	VS	0

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307	WP(C)/0025242/2019	STATE OF ODISHA AMARENDRA SWAIN VS	M/S.K.SWAIN VS	// // 0
308	WP(C)/0025243/2019	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	M/S.BIJAYA KUMAR PARIDA-2 VS	// // 0
309	WP(C)/0025244/2019	THE DY.REGISTRAR,ORISSA STATE ADMINISTRATIVE TRIBUNAL CUTTACK RAMESH CHANDRA PRADHAN VS	M/S.K.SWAIN VS	// // 0
310	WP(C)/0025245/2019	STATE OF ODISHA SUKADEV SWAIN VS	M/S.K.SWAIN VS	// // 0
311	WP(C)/0025246/2019	STATE OF ODISHA KARTIK CHANDRA PRADHAN VS	M/S.S.MOHANTY VS	// // 0
312	WP(C)/0025247/2019	AUTHORIZED OFFICER,ODISHA GRAMYA BANK SABITA MISHRA VS	M/S.RAMESH CHANDRA MISHRA VS	// // 0
313	WP(C)/0025248/2019	STATE OF ODISHA DAMBARU MAJHI VS	M/S.MOHENDRA KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0025249/2019	STATE OF ODISHA SURATHA PANIGRAHI VS	M/S. TAPAN KUMAR BISWAL VS	// // 0
315	WP(C)/0025250/2019	STATE OF ODISHA ROMANCHAL GOUD VS	M/S.MOHENDRA KUMAR MOHAPATRO VS	// // 0
316	WP(C)/0025251/2019	STATE OF ODISHA B.LILESWAR RAO VS	M/S.LALATENDU SAMAL VS	// // 0
317	WP(C)/0025252/2019	ADDITIONAL CHIEF SECRETARY,FINANCE DEPTT. MANASA KUMAR RATH VS	M/S.LALATENDU SAMAL VS	// // 0
		PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//

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318	WP(C)/0025253/2019	LAXMI NAG VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	WP(C)/0025254/2019	TANURJAYA MAJHI VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	WP(C)/0025255/2019	SUSHANTA KUMAR SAHU VS NATIONAL HIGH WAY AUTHORITY	M/S.DHARMENDRA SETHY VS	// 0 //
321	WP(C)/0025256/2019	RAJ KUMAR TRIVEDI VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	WP(C)/0025257/2019	SARBESWAR JENA VS STATE OF ODISHA	M/S.JYOTI PATNAIK VS	// 0 //
323	WP(C)/0025258/2019	DEBASIS SINHA VS ODISHA INFORMATION COMMISSION, BBSR	M/S.ANUPUDAYA SENAPATI VS	// 0 //
324	WP(C)/0025259/2019	KSHIRABDI @ KHIRABDHI HERNA VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
325	WP(C)/0025260/2019	SAROJ KUMAR NATH VS STATE OF ODISHA	M/S.SATYABRATA SENAPATI VS	// 0 //
326	WP(C)/0025261/2019	MERU MAJHI @ MERUDHAR MAJHI VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
327	WP(C)/0025262/2019	CHANDRABATI SAHOO VS STATE OF ODISHA	M/S.SATYABRATA SENAPATI VS	// 0 //
328	WP(C)/0025263/2019	NARESH KUMAR SAMAL VS REGISTRAR,ODISHA STATE ADMINISTRATIVE TRIBUNAL	M/S.ARUN KUMAR DAS VS	// 0 //
329	WP(C)/0025264/2019	KHIRASINDHU HERNA	M/S.AKSHAYA KU.SAHOO	//

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		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0025265/2019	PRABALA KAMAR NAYAK	M/S.TUSHARKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0025266/2019	PRAVAS KU.BEHURA	M/S.ADITYA KU.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0025267/2019	PRAKASH CHANDRA PATNAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025268/2019	PRADIPTA KUMAR MISHRA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0025269/2019	DEBENDRA NATH PANDA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025270/2019	SURENDRA KUMAR PATTNAIK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0025271/2019	HARA PRASAD DASH	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025272/2019	NAROTTAM SAHU	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025273/2019	GOURANGA CHARAN MAHAPATRA	M/S.RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0025274/2019	RAHAS BIHARI PATEL	M/S. AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0025275/2019	HAREKRISHNA PATEL	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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341	WP(C)/0025276/2019	STATE OF ODISHA UGRASEN MEHER VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
342	WP(C)/0025277/2019	STATE OF ODISHA BALARAM SAHU VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
343	WP(C)/0025278/2019	STATE OF ODISHA ASHOK KUMAR DAS VS	M/S.S.S.K.SUBUDHI VS	// // 0
344	WP(C)/0025279/2019	STATE OF ORISSA DAMODAR SANDH VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
345	WP(C)/0025280/2019	STATE OF ODISHA PRASANTA KUMAR DAS VS	M/S.DR.J.K.LENKA VS	// // 0
346	WP(C)/0025281/2019	STATE OF ORISSA KRISHNA CH. MAHAKUR VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
347	WP(C)/0025282/2019	STATE OF ODISHA BRUNDABAN RANA VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
348	WP(C)/0025283/2019	STATE OF ODISHA AJAYA KUMAR BARAL VS	M/S.JYOTIRMAY GUPTA VS	// // 0
349	WP(C)/0025284/2019	STATE OF ORISSA PURNA CH.DASH VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
350	WP(C)/0025285/2019	STATE OF ODISHA GOPINATH PRADHAN VS	M/S.AKSHAYA KUMAR PANDEY VS	// // 0
351	WP(C)/0025286/2019	STATE OF ODISHA UDDHAB PRADHAN VS STATE OF ODISHA	M/S.AKSHAYA KUMAR PANDEY VS	// // 0 //

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352	WP(C)/0025287/2019	BHUBAN MOHAN MISHRA VS STATE OF ORISSA	M/S.JYOTIRMAY GUPTA VS	// 0 //
353	WP(C)/0025288/2019	DHOBAI CH.PATEL VS STATE OF ODISHA	M/S. AKSHAYA KUMAR PANDEY VS	// 0 //
354	WP(C)/0025289/2019	J.KAMESWAR RAO VS THE STATE OF ODISHA	M/S.B.K.ROUTRAY VS	// 0 //
355	WP(C)/0025290/2019	GUNANIDHI PATRA VS STATE OF ODISHA	M/S.AKSHAYA KUMAR PANDEY VS	// 0 //
356	WP(C)/0025291/2019	DHANAPATI PATRA VS STATE OF ODISHA	M/S. AKSHAYA KUMAR PANDEY VS	// 0 //
357	WP(C)/0025292/2019	LAXMI BEHERA VS THE STATE OF ODISHA	M/S.GOPAL KRISHNA BEHERA VS	// 0 //
358	WP(C)/0025293/2019	GHANASHYAM SAHU VS STATE OF ODISHA	M/S.AKSHAYA KUMAR PANDEY VS	// 0 //
359	WP(C)/0025294/2019	GOURANGA CHARAN RAY VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
360	WP(C)/0025295/2019	KRISHNA CH.MAHAKUR VS STATE OF ODISHA	M/S.AKSHAYA KUMAR PANDEY VS	// 0 //
361	WP(C)/0025296/2019	JAGANNATH BEHERA VS STATE OF ODISHA	M/S.AKSHAYA KUMAR PANDEY VS	// 0 //
362	WP(C)/0025297/2019	ARUN KUMAR NAYAK VS STATE OF ODISHA	M/S.SIDHARTHA SWIAN VS	// 0 //
363	WP(C)/0025298/2019	GOPAL MANDAL	M/S.S.K.PADHI	//



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		VS	VS	0
		THE STATE OF ODISHA		//
364	WP(C)/0025299/2019	KANHU CH.SA	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0025300/2019	SUJATA MANDAL	M/S.S.K.PADHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
366	WP(C)/0025301/2019	NATABAR BHOI	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025302/2019	RAGHUNATH SAHOO	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025303/2019	THAKUR GAIN	M/S.S.K.PADHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
369	WP(C)/0025304/2019	PURUSOTTAM PANDA	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025305/2019	RAMAKANTA PRADHAN	M/S.AMITAV DAS	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0025306/2019	GOKULA PRADHAN	M/S. AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025307/2019	HIMANSU SEKHAR SAHU	M/S.AMITAV DAS	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0025308/2019	DWITIYA PASAYAT	M/S.AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0025309/2019	BASANTA KUMAR LENKA	M/S.SARBESWAR BEHERA	//
		VS	VS	0

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375	WP(C)/0025310/2019	STATE OF ORISSA AHALYA BEHERA VS COLLECTOR, CUTTACK	M/S.SARBESWAR BEHERA VS	// // 0 //
376	WP(C)/0025311/2019	SHYAMLAL PATEL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
377	WP(C)/0025312/2019	SUSHANTA KUMAR PRADHAN VS STATE OF ODISHA	SASHI BHUSAN BISWAL VS	// 0 //
378	WP(C)/0025313/2019	DINABANDHU PANDA VS STATE OF ODISHA	M/S.JAGANNATH SAHU VS	// 0 //
379	WP(C)/0025314/2019	M/S.MINERAL TRADING SYNDICATE A PARTNERSHIP FIRM VS UNION OF INDIA	M/S.HIMANSHU KUMAR SHARMA VS	// 0 //
380	WP(C)/0025315/2019	SMITARANI MOHAPATRA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
381	WP(C)/0025316/2019	BABULAL PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
382	WP(C)/0025317/2019	HRUDANANDA ROUT VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
383	WP(C)/0025318/2019	GITANJALI MALLICK VS STATE OF ODISHA	M/S.B.S.DASPANDA VS	// 0 //
384	WP(C)/0025319/2019	DEBARAJ PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
385	WP(C)/0025320/2019	DILLIP KUMAR MAHARANA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //

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386	WP(C)/0025321/2019	NIRANJAN PRUSTY VS ADDL.COMMISSIONER CONSOLIDATION AND SETTLEMENT	M/S.D.P.JENA VS	// 0 //
387	WP(C)/0025322/2019	JIBANANANDA PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
388	WP(C)/0025323/2019	MD.AJIJUL ALIM @ AJIJUL ALIM VS DIVISIONAL MANAGER, UCO BANK	GYANENDRA CHANDRA SWAIN VS	// 0 //
389	WP(C)/0025324/2019	SAROJ KUMAR BISWAL VS STATE OF ODISHA	M/S. SATYAJIT MOHAPATRA-2 VS	// 0 //
390	WP(C)/0025325/2019	RANJIT BISWAL VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
391	WP(C)/0025326/2019	BIRANCHI KUMAR RAJ VS STATE OF ORISSA	M/S.MRUTUNJAYA BISOI VS	// 0 //
392	WP(C)/0025327/2019	ANJANA MALLIK VS BRANCH MANAGER,BIRLA SUN LIFE INSURANCE CO.LTD	G.N.MISHRA VS	// 0 //
393	WP(C)/0025328/2019	NIBANTI DIGAL VS BRANCH MANAGER,EXIDE LIFE INSURANCE CO.LTD.	G.N.MISHRA VS	// 0 //
394	WP(C)/0025329/2019	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
395	WP(C)/0025330/2019	SAROJ KUMAR MISHRA VS STATE OF ODISHA	M/S.PRAMOD KU.DASH VS	// 0 //
396	WP(C)/0025331/2019	NIRANJAN CHAND VS STATE OF ODISHA	M/S.PRAMODA KU.DASH VS	// 0 //
397	WP(C)/0025332/2019	MANOJ KUMAR MAJHI	M/S.DR.J.K.LENKA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0025333/2019	SANDHYARANI LENKA	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0025334/2019	NATABARA MISHRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0025335/2019	BALARAM SAHOO	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0025336/2019	CHAKRADHARA PANDA	M/S.SUBRAT PANDA	//
		VS	VS	0
		SUB-COLLECTOR, DHENKANAL		//
402	WP(C)/0025337/2019	UJWALA MANI PATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0025338/2019	ANITA MOHAPATRA	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0025339/2019	SULATA BOHIDAR	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0025340/2019	RASHMIREKHA MALLICK	M/S.SUBRATA PANDA	//
		VS	VS	0
		MEMBER BOARD OF REVENUE		//
406	WP(C)/0025341/2019	SUBHAS DAS	M/S. D.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025342/2019	BHAGABATI MAHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0025343/2019	SUBASA CHANDRA MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0

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409	WP(C)/0025344/2019	STATE OF ORISSA RAMAKRUSHNA MALLICK VS MEMBER BARD OF REVENUE	M/S.SUBRAT PANDA VS	// // 0 //
410	WP(C)/0025345/2019	SALILA BEHERA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
411	WP(C)/0025346/2019	BRAJABANDHU KAR VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
412	WP(C)/0025347/2019	PURNA CHANDRA DAS VS STATE OF ODISHA	M/S. K.K.SWAIN VS	// 0 //
413	WP(C)/0025348/2019	GHANASHYAM NAYAK VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
414	WP(C)/0025349/2019	SADANANDA PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
415	WP(C)/0025350/2019	DILLIP KU.MOHANTY VS STATE OF ODISHA	M/S.PRAMODA KU.DASH VS	// 0 //
416	WP(C)/0025351/2019	NIBEDITA ROUT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
417	WP(C)/0025352/2019	MADAN MOHAN KUND VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
418	WP(C)/0025353/2019	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	M/S.PRAMODA KU.DASH VS	// 0 //
419	WP(C)/0025354/2019	NIRANJAN BEHERA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0025355/2019	PRAFULLA KUMAR DASH VS STATE OF ODISHA	M/S.PURUSOTTAM CHULI VS	// 0 //
421	WP(C)/0025356/2019	HIMANSU KUMAR DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
422	WP(C)/0025357/2019	SURENDRA KU.SAHU VS SAMBALPUR MUNICIPALITY CORPORATION	SUBHASHREE MOHANTY VS	// 0 //
423	WP(C)/0025358/2019	PRASANNA KU.PATRA VS STATE OF ODISHA	M/S.UMESH CHANDRA MAHAPATRA VS	// 0 //
424	WP(C)/0025359/2019	DAYANIDHI SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
425	WP(C)/0025360/2019	KAMAL LOCHAN SOURA VS COLLECTOR,MALKANGIRI	M/S.RANJIT MOHANTY VS	// 0 //
426	WP(C)/0025361/2019	BASISTA SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
427	WP(C)/0025362/2019	NABA KISHORE DASH VS STATE OF ODISHA	M/S.PRASANNA KU.MISHRA VS	// 0 //
428	WP(C)/0025363/2019	SURENDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
429	WP(C)/0025364/2019	MALAY RAY NAYAK VS STATE OF ODISHA	M/S.SUSANTA KU.MISHRA VS	// 0 //
430	WP(C)/0025365/2019	BIBHUTI BHUSAN NAIK VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
431	WP(C)/0025366/2019	KABITA PARAMGURU	BIJAY KUMAR DASH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	WPCRL/0000121/2019	JHARANA BEHERA	BIKRAM CHANDRA GHADEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0018585/2019	JOGENDRA@JOGI NAYAK	G.S.DAS	KANAS /90 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0018586/2019	DUKHIA@RASIKA MANI ROUT	MAHES DAS	KHANDAGIRI P.S. /687 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0018587/2019	SATRUGHANA JENA	BIKRAM CHANDRA GHADEI	GANGAPUR (ASKA) /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0018588/2019	DILIP KUMAR JENA	BIKRAM CHANDRA GHADEI	GANGAPUR (ASKA) /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0018589/2019	LOKANATH KUMBHAR	DEEPALI MOHAPATRA	DHAMA /174 /2019
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0018590/2019	BIVRAT RANJAN JENA	P.K.PANDA-3	BHADRAK TOWN /340 /2019
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0018591/2019	PRAKASH DAS	RAMDAS ACHARY	CHOUDWAR /497 /2019
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0018592/2019	SUSANTA SAHU @ SUSHANTA KUMAR SAHUARIJEET MISHRA		JARAPADA /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0018593/2019	ARUN KUMAR RAY	PRAVASH CH.JENA	JALESWAR /318 /2019
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0018594/2019	AJAY DAS	PRAVASH CH.JENA	JALESWAR /290 /2019
		VS	VS	()

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443	ABLAPL/0018595/2019	STATE OF ODISHA JAYANTA BEHERA VS	A.K.ROUT VS	// BALIMI /131 /2019 ()
444	ABLAPL/0018596/2019	STATE OF ODISHA JYOTI RANJAN MISHRA VS	BIDYADHAR MANASINGH VS	// / /0 ()
445	ABLAPL/0018597/2019	UNION OF INDIA SASMITA SWAIN VS	BYOMAKESH TRIPATHY VS	// RAYAGADA TOWN /354 /2019 ()
446	ABLAPL/0018598/2019	STATE OF ODISHA JAGANATHA MALLA VS	S.PADHEE VS	// KUJANGA /217 /2013 ()
447	ABLAPL/0018599/2019	STATE OF ODISHA SUDAY KUMAR DIGAL VS	LAXMAN PRADHAN VS	// RAIKIA /58 /2019 ()
448	ABLAPL/0018600/2019	STATE OF ODISHA SARAT CHANDRA RATH VS	ARIJEET MISHRA VS	// SORO /594 /2019 ()
449	ABLAPL/0018601/2019	STATE OF ODISHA MONIKA MOHANTY VS	NALINI KANTA SAHOO VS	// CHANDRASEKHARPUR /479 /2019 ()
450	ABLAPL/0018602/2019	STATE OF ODISHA BAPUN SWAIN @ BASANTA SWAIN VS	SARBESWAR BEHERA VS	// KAPTIPADA /174 /2019 ()
451	ABLAPL/0018603/2019	STATE OF ODISHA PRATAP JENA VS	R.N.MOHANTY VS	// DELANGA /213 /2019 ()
452	ABLAPL/0018604/2019	STATE OF ODISHA SURAPALLI VENKETESH @ S.VENKETSH VS	BIJAYA KUMAR BEHERA-1 VS	// BERHAMPUR TOWN /14 /2019 ()
453	ABLAPL/0018605/2019	STATE OF ODISHA SARAT CHANDRA PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// / /0 () //



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0018606/2019	BARSA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /160 /2019 () //
455	ABLAPL/0018607/2019	SUKUMAR JANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /160 /2019 () //
456	ABLAPL/0018608/2019	SAGAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /160 /2019 () //
457	ABLAPL/0018609/2019	RAMANATH PANIGRAHY VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /49 /2017 () //
458	ABLAPL/0018610/2019	NABAGHANA SAHOO VS STATE OF ODISHA	GOURI KUMAR RATH VS	AIR FIELD P.S. /227 /2019 () //
459	ABLAPL/0018611/2019	ROCKY @ PRIYABRATA DAS VS STATE OF ODISHA	RANJAN KUMAR PRADHAN (A) VS	BASELI SAHI PS /100 /2019 () //
460	ABLAPL/0018612/2019	TAPAN JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /199 /2018 () //
461	ABLAPL/0018613/2019	SANDHYARANI SETHY@SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	PURUNABAZAR /250 /2019 () //
462	ABLAPL/0018614/2019	BIRU SAHU VS STATE OF ODISHA	AJIT KUMAR ROUT VS	LAIKERA /241 /2019 () //
463	ABLAPL/0018615/2019	KALI CHARAN KARAN@KELU@KALU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2018 () //
464	ABLAPL/0018616/2019	MANDARADA SRINIBASA RAO VS STATE OF ODISHA	B.R.TRIPATHY VS	KASINAGAR /9 /2012 () //
465	ABLAPL/0018617/2019	BABU @ RAMESH DAS	JAYAKRISHNA MOHAPATRA	BANSADA /121 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0018618/2019	STATE OF ODISHA RANJAN JENA	JIBANANANDA MOHANTY	// KOREI /217 /2019
		VS	VS	()
467	ABLAPL/0018619/2019	STATE OF ODISHA FAKIR SAHOO @ FAKIR CHARAN SAHOO	ARIJEET MISHRA	// PANIKOILI /242 /2019
		VS	VS	()
468	ABLAPL/0018620/2019	STATE OF ODISHA CHHABI@PABITRA PRADHAN	AMLAN SHAKTI PAUL	// TANGI (KHURDA) /349 /2019
		VS	VS	()
469	ABLAPL/0018621/2019	STATE OF ODISHA SUNIL KU.DAS@JOHN	PARTHA SARATHI NAYAK	// MANGALA BAG /289 /2019
		VS	VS	()
470	ABLAPL/0018622/2019	STATE OF ODISHA RAJESH PAHARIA	SUSANTA KUMAR TRIPATHY	// BODEN /143 /2019
		VS	VS	()
471	ABLAPL/0018623/2019	STATE OF ODISHA BISHNUPADA RAY	ASHOK KU.SAHOO	// MARINE PST TALCHUA /65 /2019
		VS	VS	()
472	ABLAPL/0018624/2019	STATE OF ODISHA VIJAY KUMAR AGRAWAL	BASUDEBA ROUT	// BARGARH /456 /2019
		VS	VS	()
473	ABLAPL/0018625/2019	STATE OF ODISHA NARESH CHANDRA BEHERA	BIBHUTI BHUSAN BEHERA	// NALCO /157 /2018
		VS	VS	()
474	ABLAPL/0018626/2019	STATE OF ODISHA BIDYADHARA MOHARANA	B.S.DASPARIDA	// CHANDAPUR /123 /2019
		VS	VS	()
475	ABLAPL/0018627/2019	STATE OF ODISHA PRABHASINI BARIK	HIMANSHU SEKHAR MISHRA	// DEOGAON /115 /2019
		VS	VS	()
476	ABLAPL/0018628/2019	STATE OF ODISHA ABHAS DIGAL	M/S.ASHOK KUMAR BEHERA	// NAYAPALLI P.S. /437 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0018629/2019	STATE OF ODISHA MD.ABDUL RAHIM @ MOHAMMAD RAHIM VS	SISIR KUMAR PUROHIT VS	// DHANUPALI /445 /2019 ()
478	ABLAPL/0018630/2019	STATE OF ODISHA JAYADEEP RAHA VS	MANOJ VERMA VS	// EOW,BHUBANESWAR /13 /2015 ()
479	ABLAPL/0018631/2019	STATE OF ODISHA(EOW) SURESH CHANDRA BARAL VS	SAROJ KUMAR PADHI VS	// DELANGA /223 /2019 ()
480	ABLAPL/0018632/2019	STATE OF ODISHA KABIRAJ PARIDA @ CHHABI VS	S.P.DAS VS	// JATNI P.S. /474 /2019 ()
481	ABLAPL/0018633/2019	STATE OF ODISHA NAMITA SATAPATHY VS	AMIT KUMAR NATH VS	// JARAPADA /249 /2019 ()
482	ABLAPL/0018634/2019	STATE OF ODISHA UMESH CHANDRA RATH VS	SUJIT KUMAR PATNAIK VS	// BAIDYANATHPUR /282 /2019 ()
483	ABLAPL/0018635/2019	STATE OF ODISHA BADAL KUMAR BADJENA @ BABUNA BHUYAN VS	ANILAN SHAKTI PAUL VS	// BEGUNIA P.S. /199 /2019 ()
484	ABLAPL/0018636/2019	STATE OF ODISHA SHWETA PADHI VS	NALINIKANTA SAHOO VS	// CHANDRASEKHARPUR /479 /2019 ()
485	ABLAPL/0018637/2019	STATE OF ODISHA KIRTAN SAHOO VS	PANCHANAN PANIGRAHI VS	// //0 ()
486	ABLAPL/0018638/2019	STATE OF ODISHA RAMESH DASH@BEHERA VS	PRADIP KUMAR MALLICK VS	// SATYABADI /172 /2017 ()
487	ABLAPL/0018639/2019	STATE OF ODISHA SUNIL SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /70 /2012 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0018640/2019	SUSHANTA BEMAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	GOLAMUNDA /199 /2019 () //
489	ABLAPL/0018641/2019	SUBASHINI NAIK@BIJULI HARI VS STATE OF ODISHA	M/S.B.R.TRIPATHY VS	BINIKA /195 /2019 () //
490	ABLAPL/0018642/2019	RADHAKANTA SATAPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /276 /2019 () //
491	ABLAPL/0018643/2019	PRASANTA MOHANTY VS STATE OF ODISHA	JAGANNATH KAMILA VS	KHANTAPADA /386 /2019 () //
492	ABLAPL/0018644/2019	NABA@BIRENDRA NAYAK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /304 /2019 () //
493	ABLAPL/0018645/2019	JADUNATH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /201 /2019 () //
494	ABLAPL/0018646/2019	AJAYA KU. SETHI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PANIKOILI /191 /2018 () //
495	ABLAPL/0018647/2019	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /302 /2019 () //
496	ABLAPL/0018648/2019	ADHAR SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /531 /2019 () //
497	ABLAPL/0018649/2019	JAYADEB SETHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /263 /2019 () //
498	ABLAPL/0018650/2019	SANJAYA KUMAR SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	PURUNABAZAR /250 /2019 () //
499	ABLAPL/0018651/2019	NOBHA@LOBHA BEHERA	HEMANTA KUMAR TRIPATHY	CHOUDWAR /483 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0018652/2019	STATE OF ODISHA KAMALINI SAHOO	PRAMODA KUMAR MISHRA	// RAJKANIKA /209 /2019
		VS	VS	()
501	ABLAPL/0018653/2019	STATE OF ODISHA TRILOCHAN NAIK	AMIT KU.NATH	// BANARAPAL /250 /2019
		VS	VS	()
502	ABLAPL/0018654/2019	STATE OF ODISHA BILE BANCHHOR@BIJAY BANCHHOR	UDIT RANJAN JENA	// BOLANGIR SADAR /54 /2019
		VS	VS	()
503	ABLAPL/0018655/2019	STATE OF ODISHA SUSHIL DIGAL @ SUSIL DIGAL	AMULYA RATNA PANDA	// PHIRINGIA /71 /2019
		VS	VS	()
504	ABLAPL/0018656/2019	STATE OF ODISHA ALOK KUMAR DAS	DIBYA JYOTI SAHOO	// RAJKANIKA /198 /2019
		VS	VS	()
505	ABLAPL/0018657/2019	STATE OF ODISHA MIMANSU SEKHAR RATH	ARIJEET MISHRA	// SORO /594 /2019
		VS	VS	()
506	ABLAPL/0018658/2019	STATE OF ODISHA SRIDHAR BEHERA	A.C.NAYAK	// MAHANGA /252 /2019
		VS	VS	()
507	ABLAPL/0018659/2019	STATE OF ODISHA CHAKRADHAR SAHOO	ASHWINI KUMAR DAS	// MAHILA P.S.(BBSR) /122 /2019
		VS	VS	()
508	ABLAPL/0018660/2019	STATE OF ODISHA MADAN MOHAN SWAIN	GOPAL KRUSHNA MOHANTY	// KABISURYANAGAR (KODALA) /294 /2019
		VS	VS	()
509	ABLAPL/0018661/2019	STATE OF ODISHA KUNA @ PRADIP MALIA	NILAKANTHA DAS	// LINGARAJ P.S. /145 /2019
		VS	VS	()
510	ABLAPL/0018662/2019	STATE OF ODISHA BHARAT KISHORE SAHU @ BHARAT KISHORE SAHUPATRA	DEBAPATRA	// KUMBHARAPARA /210 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0018663/2019	STATE OF ODISHA SANJAY BEHERA VS	PRAFULLA KUMAR BISWAL VS	// AUL /198 /2019 ()
512	ABLAPL/0018664/2019	STATE OF ODISHA DIPANJANI NAYAK VS	PRAFULLA KU.BISWAL VS	// BINJHARPUR /294 /2019 ()
513	ABLAPL/0018665/2019	STATE OF ODISHA AJAYA KU. SETHI VS	RAMAKANTA PRADHAN VS	// KOREI /224 /2018 ()
514	ABLAPL/0018666/2019	STATE OF ODISHA BANTI@AJITABH BEHERA VS	N.SAHANI VS	// / /0 ()
515	ABLAPL/0018667/2019	STATE OF ODISHA BHARATI RAO VS	RAJIB LOCHAN PATTNAIK VS	// DABUGAM /122 /2019 ()
516	ABLAPL/0018668/2019	STATE OF ODISHA PRIYABRATA NAYAK @ NAIK VS	B.B.ROUTRAY VS	// KHAJURIPADA /93 /2019 ()
517	ABLAPL/0018669/2019	STATE OF ODISHA PUPUNA @ PUPUNI @ RAKESH PALEI VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /303 /2019 ()
518	ABLAPL/0018670/2019	STATE OF ODISHA RAJTILAK YADAV VS	AMARESH DAS VS	// RAJKANIKA /296 /2019 ()
519	ABLAPL/0018671/2019	STATE OF ODISHA MANOJ BEHERA @ MANAJ BEHERA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /182 /2019 ()
520	ABLAPL/0018672/2019	STATE OF ODISHA ARVIND KUMAR CHAURASIA VS	S.S.RAY-2 VS	// BRAJARAJNAGAR /271 /2019 ()
521	ABLAPL/0018673/2019	STATE OF ODISHA DEBENDRA NATH BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// / /0 () //

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### FILING REPORT AS ON :10/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0018674/2019	LAXMIPRIYA KHUNTIA VS STATE OF ODISHA	B.K.RAGADA VS	LINGARAJ P.S. /190 /2019 () //
523	ABLAPL/0018675/2019	KAMAL RAY VS STATE OF ODISHA	ASHOK KU.SAHOO VS	MARINE PST TALCHUA /65 /2019 () //
524	ABLAPL/0018676/2019	OMKAR NAYAK VS STATE OF ODISHA	APARESH BHOI VS	BYREE /167 /2019 () //
525	ABLAPL/0018677/2019	K.LAXMI VS STATE OF ODISHA	M/S.DEBASIS SARANGI VS	JARADA /159 /2019 () //
526	ABLAPL/0018678/2019	DURYADHAN ROUT@BAPI ROUT VS STATE OF ODISHA	M/S.ASHOK DAS VS	PIPLI /320 /2019 () //
527	ABLAPL/0018679/2019	PRADIP@PRADEEP MANGARAJ VS STATE OF ODISHA	M/S.BIPLAB KU.DASH VS	BEGUNIA P.S. /204 /2019 () //
528	ABLAPL/0018680/2019	BULU KHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	GANIA /25 /2018 () //
529	ABLAPL/0018681/2019	RAKESH PANI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /384 /2019 () //
530	ABLAPL/0018682/2019	DILLIP KUMAR DASH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /346 /2019 () //
531	ABLAPL/0018683/2019	NAMITA BANKA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	BAUNISUNI /138 /2019 () //
532	ABLAPL/0018684/2019	BATA KRUSHNA MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /192 /2019 () //
533	ABLAPL/0018685/2019	SANTOSH KUMAR JENA@LITU	TARA PRASAD MOHAPATRA	SATYABADI /244 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
534	ABLAPL/0018686/2019	VS STATE OF ODISHA PRIYABRATA ROUT@MAKU ROUT@PYIYABRATA@NARAY	VS VS	() // MARSHAGHAI /301 /2019
535	ABLAPL/0018687/2019	VS STATE OF ODISHA SARBESWAR @ SARAT MUDULI	SURYA NARAYAN BISWAL VS	() // TANGI (KHURDA) /317 /2019



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MISC CASES FILED on :10/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	46/2019 CRLMA/51/2019	SUDARSAN NAHAK-MP	M/S.JYOTIRMAYA SAHOO, B.R.SAHOO, S.K.PATTAIAH
2	66/2019 ARBP/29/2019	UNITED CONSTRUCTION-MP	M/S.S.S.RAO
3	74/2019 ARBA/36/2019	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
4	75/2019 ARBA/36/2019	UNITED INDIA INSURANCE CO. LTD.-MP	JAYSANKAR MISHRA
5	135/2019 JCRLA/110/2018	HARJIT SINGH-MP	ADV.
6	140/2019 ITA/31/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	MR.TUSHAR KANTI SATAPATHYSR.S.C. OF INCOME T
7	156/2019 OJC/15984/1997	KISHORE-MP	BISWAJIT MOHARANA
8	194/2019 LAA/107/2019	SURENDRA BEHERA-MP	SUDHIR CHARAN MOHANTY
9	195/2019 LAA/108/2019	SURENDRA BEHERA-MP	SUDHIR CHARAN MOHANTY
10	196/2019 LAA/109/2019	UNION OF INDIA-MP	PIYUSH KUMAR MISHRA
11	197/2019 LAA/109/2019	UNION OF INDIA-MP	PIYUSH KUMAR MISHRA
12	243/2019 MATA/164/2019	SAROJ ROUT@SAROJKANTA ROUT-MP	BRUNDABAN ROUT
13	244/2019 MATA/164/2019	SAROJ ROUT@SAROJKANTA ROUT-MP	BRUNDABAN ROUT
14	320/2019 CMAPL/511/2019	SABITRI BARIK-MP	M/S KAPILA CH NAYAK,C.R.DAS
15	321/2019 CMAPL/426/2019	PURNA CH.BEHERA-MP	M/S.S.SATAPATHY S.K.BEHERA P.K.NAYAK S.S.PAND
16	322/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
17	323/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
18	324/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
19	325/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
20	326/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
21	327/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
22	328/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
23	329/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
24	330/2019 CMAPL/327/2016	ARUNA KU.KAR-MP	M/S.N.K.SAHU
25	331/2019 CMAPL/683/2019	BIBEKANANDA PATTANAIAK-MP	ADV.
26	332/2019	BIBEKANANDA PATTANAIAK-MP	ADV.

27	CMAPL/682/2019 333/2019	SUSHIL KUMAR BEHERA-MP	ADV.
28	CMAPL/833/2019 334/2019	PRASANT KUMAR KHATUA-MP	ADV.
29	CMAPL/836/2019 335/2019	PRAMODINI KHATUA-MP	adv.
30	CMAPL/837/2019 336/2019	SMITA JENA-MP	ADV.
31	CMAPL/838/2019 337/2019	AJAYA KUMAR DASH-MP	BISWAJIT MOHAPATRA
32	CMAPL/839/2019 460/2019	MEGHA BHATRA-MP	SANTOSH KUMAR DASH
33	TRP(C)/302/2019 461/2019	SANDHYALAYA SWAIN-MP	NIRANJAN PRASAD PATRA
34	TRP(C)/419/2019 510/2019	DEBAJANI PARIDA-MP	PURNA CHANDRA DAS
35	RPFAM/301/2019 511/2019	SANGRAM KESHARI PATTNAIK-MP	RANJAN KUMAR NAYAK
36	RPFAM/302/2019 512/2019	IPSITA PADHI-MP	M/S.U.C.MISHRA
37	RPFAM/303/2019 1011/2019	STATE OF ODISHA-MP	A.G.A.
38	WA/634/2019 1012/2019	BARGARH MUNICIPALITY-MP	JUGALA KISHORE PANDA
39	WA/608/2019 1022/2019	ADIKANDA SAHOO-MP	M/S.V.NARASINGH
40	RSA/118/2017 1023/2019	ADIKANDA SAHOO-MP	M/S.V.NARASINGH
41	RSA/118/2017 1024/2019	SAUGATA SARANGI-MP	RAMESH CHANDRA PRAHARAJ
42	RSA/506/2018 1141/2019	RAJESH NAIK@KUANR-MP	A.K.RAY
43	CRLREV/826/2019 1142/2019	BISHIKESHAN SUNA-MP	J.N.PANDA
44	CRLREV/827/2019 1143/2019	BISHIKESHAN SUNA-MP	J.N.PANDA
45	CRLREV/827/2019 1144/2019	GANAPATI SUNANI-MP	J.N.PANDA
46	CRLREV/828/2019 1145/2019	GANAPATI SUNANI-MP	J.N.PANDA
47	CRLREV/828/2019 1266/2019	KUSHA BUDULA-MP	RANJAN KUMAR NAYAK
48	BLAPL/10634/2019 1475/2019	P.AMARENDRA SENAPATI-MP	SANGRAM SENAPATI
49	CMP/1390/2019 1476/2019	BABAJI SAHOO-MP	JAGABANDHU SAHU
50	CMP/1392/2019 1477/2019	KIRANBALA DAS @ MOHAPATRA-MP	MD.G.MADANI
51	CMP/1393/2019 1478/2019	BIKALA BEHERA-MP	L.MISHRA
52	CMP/1394/2019 1567/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHENDRA KU.GHOSE
53	FAO/963/2019 1568/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHENDRA KU.GHOSE
54	FAO/963/2019 1569/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHENDRA KU.GHOSE
55	FAO/963/2019 1571/2019	UPENDRA KU.SAHOO-MP	MAHENDRA KUMAR SAHOO
56	FAO/970/2019 1574/2019	MANAGER, LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
57	FAO/882/2019 1577/2019	THE LEGAL MANAGER, M/S. FUTURE G.I.CO. LTD.-MP	ADAM ALI KHAN
	FAO/862/2019		

58	1578/2019 FAO/862/2019	THE LEGAL MANAGER, M/S. FUTURE G.I.CO. LTD.-MP	ADAM ALI KHAN
59	1579/2019 FAO/884/2019	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
60	1581/2019 FAO/884/2019	LEGAL MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
61	1582/2019 FAO/883/2019	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
62	1583/2019 FAO/883/2019	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
63	1662/2019 MACA/907/2019	THE MANAGER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.-MP	
64	1663/2019 MACA/913/2019	PRITICHHANDA MALLIK-MP	PULAKESH MOHANTY
65	1664/2019 MACA/914/2019	SARASWATI SAHOO-MP	ANANGA KUMAR OTTA
66	1665/2019 MACA/914/2019	SARASWATI SAHOO-MP	ANANGA KUMAR OTTA
67	1666/2019 MACA/915/2019	SUKANTI PATRA-MP	KAPILA CHARAN NAYAK
68	1667/2019 MACA/916/2019	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DASH
69	1961/2019 CRLA/731/2019	AJAYA SATNAMI @ BANJARA-MP	BHARATI DASH
70	1962/2019 CRLA/916/2019	K.BADRINARAYAN PATRA-MP	M/S.LAXMAN PRADHAN
71	1963/2019 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASIS MISHRA-MP	M/S.ABHAYA KUMAR PARIDA
72	1964/2019 CRLA/270/2012	PADMANAVA MAHANTA-MP	MR.PARTHA SARATHI DAS
73	1965/2019 CRLA/530/2017	BINAYAK GOUDA-MP	M/S.SRINIBAS PARIJA
74	1966/2019 CRLA/917/2019	SUBAS CHANDRA SAMANTRAY @ SUBASH CHANDRA SAMANTRAY	MANIPRASAD BOSE
75	1967/2019 CRLA/917/2019	SUBAS CHANDRA SAMANTRAY @ SUBASH CHANDRA SAMANTRAY	MANIPRASAD BOSE
76	1968/2019 CRLA/918/2019	RINKU@SASWAT KUMAR MOHANTY-MP	PRAFULLA KU.RATH
77	2126/2019 ABLAPL/13912/2019	JAGA@AJIT NAIK-MP	BIBHUDANANDA MOHAPATRA
78	2439/2019 CRLMC/3382/2019	DR.KUMUDA CHANDRA PANDA-MP	BIDYADHAR MANASINGH
79	2440/2019 CRLMC/3382/2019	DR.KUMUDA CHANDRA PANDA-MP	BIDYADHAR MANASINGH
80	2441/2019 CRLMC/3383/2019	SAMBUNATH BARIK@PAPU-MP	SAROJ KUMAR DASH
81	2443/2019 CRLMC/3389/2019	RIZWANA PERWEEN@REJUANA BIBI-MP	AMULYA RATNA PANDA
82	2445/2019 CRLMC/3394/2019	RAMAMANI MOHAPATRA-MP	H.N.MOHAPATRA
83	17146/2019 WP(C)/25095/2019	SUDHANSU RANJAN SAHOO-MP	M/S.RAJIV KU.MOHANTA
84	17147/2019 WP(C)/25096/2019	SUREKHA BEHERA-MP	M/S.MANAS CHAND
85	17148/2019 WP(C)/25104/2019	CHIEF EXECUTIVE OFFICER, THE URBAN CO OPERATIVE BANK LTD.-MP	BANKILAL KUNUNGO
86	17149/2019 WP(C)/25107/2019	CHIEF EXECUTIVE OFFICER, THE URBAN CO OPERATIVE BANK LTD.-MP	BANKILAL KUNUNGO
87	17150/2019 WP(C)/25111/2019	PRATAP CHANDRA DEBATA-MP	M/S.JITENDRA KUMAR DIGAL
88	17151/2019 WP(C)/25112/2019	RANJIT KUMAR GAHAN-MP	M/S.SACHIDANANDA NAYAK
89	17152/2019	DHUNJEE MOOLJEE DHARMASALA-MP	M/S.JAMINIKANTA DAS

90	WP(C)/25113/2019 17153/2019	DHUNJEE MOOLJEE DHARMASALA-MP	M/S.JAMINIKANTA DAS
91	WP(C)/25113/2019 17154/2019	BALAKRISHNA SABAR-MP	u.c.mishra
92	WP(C)/20455/2019 17155/2019	RANJAN KUMAR MOHANTY-MP	M/S.JAJATI KISHORE MOHANTY
93	WP(C)/25115/2019 17156/2019	M/S. INDIAN FARMERS FERTILIZER CO.OP.LTD.-MP	M/S.PAMI RATH
94	WP(C)/25116/2019 17157/2019	SUBRAT PRASAD BEHERA-MP	M/S.ASHOK KU.BEHERA
95	WP(C)/25118/2019 17158/2019	BHIKARI CHARAN MOHANTY-MP	M/S.PRAFULLA KUMAR MOHAPATRA
96	WP(C)/25130/2019 17159/2019	SAROJINI SAHOO-MP	M/S AVIJIT MISHRA
97	WP(C)/20064/2018 17160/2019	S.K.YUSUF ALI-MP	M/S.SOUMYA MISHRA
98	WP(C)/25136/2019 17161/2019	MINAKSHI BEHERA-MP	M/S.TAPAS RANJAN MOHANTY
99	WP(C)/25137/2019 17162/2019	MANGAL SINGH-MP	ASHOK PATTANAIAK
100	WP(C)/25144/2019 17163/2019	KUNJA BIHARI NAIK-MP	MANOJ KUMAR PANDA
101	WP(C)/25161/2019 17164/2019	KAMALINI DHAL-MP	S.C.DASH
102	WP(C)/19009/2019 17165/2019	SUJAN SAHU-MP	MANOJ KUMAR PANDA
103	WP(C)/25165/2019 17167/2019	BABULI SAHU-MP	MANOJ KUMAR PANDA
104	WP(C)/25170/2019 17168/2019	SAHADEB SAHU-MP	MANOJ KUMAR PANDA
105	WP(C)/25172/2019 17169/2019	DEBENDRA KUMAR MISHRA-MP	M/S.PITAMBAR JENA
106	WP(C)/25175/2019 17170/2019	ANAM CH.BISHIMAJHI-MP	M/S.BIBHUTI BHUSAN MISHRA
107	WP(C)/1525/2017 17171/2019	KAILASH CHANDRA BEHERA @ KAILASH BEHERA-MP	M/S.N.SAHANI
108	WP(C)/25182/2019 17172/2019	BIJAYA KUMAR MALLICK-MP	ALOK KU MOHAPATRA
109	WP(C)/25193/2019 17173/2019	SANTOSH KUMAR PRADHAN-MP	M/S.TANMAY MISHRA
110	WP(C)/23763/2019 17174/2019	RATNAKAR SWAIN-MP	M/S. PRAKASH K.MISHRA
111	WP(C)/25197/2019 17176/2019	RAMA CHANDRA DASH-MP	M/S.SUBHRANSU BHUSAN MOHANTY
112	WP(C)/23420/2019 17177/2019	RANGADHAR BHUYAN-MP	M/S. GOURI KUMAR RATH
113	WP(C)/25205/2019 17178/2019	CHHABILA PRADHAN-MP	M/S, S.C.MEKAP
114	WP(C)/25215/2019 17179/2019	GUPTESWAR PATTNAIK-MP	M/S.RANJAN KU.ROUT
115	WP(C)/25217/2019 17180/2019	DHARANI DHAR MEHER-MP	M/S.RANJAN KU. NAYAK
116	WP(C)/25221/2019 17181/2019	LILI BASTIA-MP	M/S.NIRANJAN HOTA
117	WP(C)/25223/2019 17182/2019	BISMAYA KUMAR DAS-MP	M/S.S.K.NAYAK
118	WP(C)/24192/2019 17183/2019	SANKAR SAHU-MP	M/S.B.B.SAHU
119	WP(C)/25224/2019 17184/2019	SURESH CHANDRA @ SURENDRANATH SAHOO-MP	M/S.P.C.AHCARYA
120	WP(C)/25236/2019 17185/2019	PRAVAKAR JAYASINGH-MP	B.SINGH
	WP(C)/20604/2019		

121	17186/2019 WP(C)/25246/2019	KARTIK CHANDRA PRADHAN-MP	M/S.S.MOHANTY
122	17187/2019 WP(C)/13312/2007	BIMALABALA SINHA-MP	M/S.BIBEKANANDA BHUYAN
123	17188/2019 WP(C)/25260/2019	SAROJ KUMAR NATH-MP	M/S.SATYABRATA SENAPATI
124	17189/2019 WP(C)/25262/2019	CHANDRABATI SAHOO-MP	M/S.SATYABRATA SENAPATI
125	17190/2019 WP(C)/25264/2019	KHIRASINDHU HERNA-MP	M/S.AKSHAYA KU.SAHOO
126	17191/2019 WP(C)/17476/2019	M/S PLR PROJECTS PVT.LTD.-MP	M/S.PAMI RATH
127	17192/2019 WP(C)/17476/2019	M/S PLR PROJECTS PVT.LTD.-MP	M/S.PAMI RATH
128	17193/2019 WP(C)/25266/2019	PRAVAS KU.BEHURA-MP	M/S.ADITYA KU.MOHAPATRA
129	17194/2019 WP(C)/11310/2019	EXECUTIVE ENGINEER(ELECT)-MP	M/S.PRASANTA KU.TRIPATHY
130	17195/2019 WP(C)/2045/2004	RAMAPADA SAHA-MP	M/S.S.K.SANGANERIA
131	17196/2019 WP(C)/22634/2019	KHUDIRAM MUNDA-MP	M/S.SUSANTA KUMAR DASH
132	17197/2019 WP(C)/25587/2011	HARESH CH.PATRA-MP	M/S.MANORANJAN MISHRA
133	17198/2019 WP(C)/9451/2019	MAITREE SANSAD,SUTAHAT,BUXIBAZAR-MP	M/S.AJOYA MOHANTY
134	17199/2019 WP(C)/21798/2019	MAA SARAL WSHG-MP	SANJAY KUMAR PATTANAIAK
135	17200/2019 WP(C)/25280/2019	PRASANTA KUMAR DAS-MP	M/S.DR.J.K.LENKA
136	17201/2019 WP(C)/25289/2019	J.KAMESWAR RAO-MP	M/S.B.K.ROUTRAY
137	17202/2019 WP(C)/2853/2012	STATE and ORS.-MP	SR.S.C.SandME
138	17204/2019 WP(C)/17808/2017	SOBHABATI DEHURI-MP	M/S.AJIT KUMAR TRIPATHY
139	17205/2019 WP(C)/25310/2019	AHALYA BEHERA-MP	M/S.SARBESWAR BEHERA
140	17206/2019 WP(C)/18216/2019	GITA SINGH-MP	M/S.DEEPAK RANJAN PARIDA
141	17213/2019 WP(C)/25314/2019	M/S.MINERAL TRADING SYNDICATE A PARTNERSHIP FIRM	M/S.M.P.GYAN KUMAR SHARMA
142	17214/2019 WP(C)/23392/2019	SATYA RANJAN MAHANTA-MP	BIMBISAR DASH
143	17215/2019 WP(C)/6020/2018	SWATISNIGDHA PRADHAN-MP	M/S.PRAFULLA KU.RATH
144	17217/2019 WP(C)/16134/2018	PUSPANJALI TRIPATHY-MP	M/S.MANOJ KUMAR MOHANTY
145	17220/2019 WP(C)/25336/2019	CHAKRADHARA PANDA-MP	M/S.SUBRAT PANDA
146	17221/2019 WP(C)/25340/2019	RASHMIREKHA MALLICK-MP	M/S.SUBRATA PANDA
147	17222/2019 WP(C)/25341/2019	SUBHAS DAS-MP	M/S. D.P.MOHANTY
148	17223/2019 WP(C)/25344/2019	RAMAKRUSHNA MALLICK-MP	M/S.SUBRAT PANDA
149	17224/2019 WP(C)/22795/2018	JINDAL STEEL AND POWER LIMITED-MP	M/S PRAKASH KUMAR JENA
150	17225/2019 WP(C)/22116/2015	JAYANTI MALLICK-MP	M/S.PRASANNA KR PATTANAYAK
151	17228/2019 WP(C)/10956/2013	REGLA MUNDA-MP	M/S.A.K.NATH
152	17229/2019	PANCHANAN PATTNAIK-MP	M/S.PRASANNA KU PATTANAYAK

153	WP(C)/2596/2016 17230/2019	SARATHI BIDIKA-MP	M/S.PRASANNA KU.PATTANAYAK
154	WP(C)/8164/2016 17231/2019	BIBHUTI BHUSAN NAIK-MP	ANUPAM DASH
155	WP(C)/25365/2019 17232/2019	M/S.SGS METALLICS PVT. LTD.-MP	M/S.SHISHIR KUMAR ROUTRAY
156	WP(C)/8308/2018 17233/2019	M/S.BALAJI MINING-MP	M/S.SHISHIR KUMAR ROUTRAY
157	WP(C)/8309/2018 17234/2019	M/S.SHAH MINING AND MINERAL PVT.LTD.,-MP	M/S.SHISHIR KUMAR ROUTRAY
158	WP(C)/8312/2018 348/2019	KIRAN KU.DAS-MP	
159	CRLMP/636/2018 1008/2019	PRASANNA KU.DHAR-MP	AMAR KUMAR MOHANTY
160	WA/579/2018 1009/2019	SMT. CHANCHALA MUNDA-MP	AMAR KUMAR MOHANTY
161	WA/587/2018 1010/2019	MARKANDA PRADHAN-MP	AMAR KUMAR MOHANTY
162	WA/588/2018 1264/2019	JOHAN KHUNTIA-MP	A.MOHAPATRA
163	BLAPL/7981/2019 1265/2019	SAHADEV SAHOO-MP	
164	BLAPL/4944/2019 1565/2019	STATE OF ORISSA-MP	
165	FAO/90/2017 1570/2019	DR.SABITRI SHASTRI-MP	
166	FAO/394/2019 1572/2019	NAGESWAR BARIK-MP	
167	FAO/127/2019 1573/2019	NAGESWAR BARIK-MP	
168	FAO/127/2019 1575/2019	SUBHASHREE MISHRA-MP	
169	FAO/505/2019 1576/2019	MISS SANGITA MISHRA-MP	
170	FAO/506/2019 1580/2019	MISS SARITA MISHRA-MP	
171	FAO/507/2019 2123/2019	LAXMIDHAR MAHAKUD-MP	
172	ABLAPL/16480/2018 2124/2019	RAKESH BAG-MP	
173	ABLAPL/6839/2018 2125/2019	DHRUTANASAN KAR-MP	K.MOHANTY
174	ABLAPL/13293/2017 2127/2019	PRADIPTA DAS-MP	
175	ABLAPL/9630/2019 2128/2019	KAILASH CHANDRA SAHOO-MP	
176	ABLAPL/13597/2019 2129/2019	ASHOK NAIK@ASHOK KUMAR NAIK-MP	
177	ABLAPL/2147/2018 2130/2019	SUDARSHAN BEHERA-MP	
178	ABLAPL/19544/2017 2131/2019	TUNA NAIK-MP	
179	ABLAPL/9022/2019 2132/2019	SATYARANJAN ROUT-MP	
180	ABLAPL/12034/2019 2133/2019	RAJENDRA NAYAK-MP	SATYA NARAYAN MISHRA
181	ABLAPL/10908/2018 2134/2019	MANI @ MOTILAL DAS-MP	
182	ABLAPL/8425/2018 2135/2019	MADHAB CHANDRA DAS-MP	
183	ABLAPL/12426/2019 2442/2019	MANAS RANJAN MOHAPATRA-MP	ARJUNA CHARANA BEHERA
	CRLMC/3191/2019		

184	2444/2019 CRLMC/529/2018	PRAKASH AGARWAL-MP
185	17166/2019 WP(C)/18148/2019	MITRABHANU PRADHAN-MP
186	17175/2019 WP(C)/13577/2019	COLLEGE OF PHARMACEUTICAL SCIENCES,BERHAMPUR-MP
187	17203/2019 WP(C)/17354/2019	AJAY KUMAR CHOUDHURY-MP
188	17207/2019 WP(C)/15317/2016	TIKESWAR NAIK-MP
189	17208/2019 WP(C)/15346/2016	TIKESWAR NAIK-MP
190	17209/2019 WP(C)/15347/2016	TIKESWAR NAIK-MP
191	17210/2019 WP(C)/15348/2016	TIKESWAR NAIK-MP
192	17211/2019 WP(C)/15350/2016	TIKESWAR NAIK-MP
193	17212/2019 WP(C)/15353/2016	TIKESWAR NAIK-MP
194	17216/2019 WP(C)/8729/2019	ARUN KUMAR-MP
195	17218/2019 WP(C)/21790/2019	DAITARY SAHOO-MP
196	17226/2019 WP(C)/25370/2017	KHALI PANDA-MP
197	17227/2019 WP(C)/25370/2017	KHALI PANDA-MP